



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**O.A No. 1664/2020**

New Delhi, this the 17<sup>th</sup> Day of November, 2020

Through Video Conferencing

**Hon'ble Ms. Aradhana Johri, Member (A)**

Balbir Singh (Peon Retd.)  
 Aged about 75 years,  
 S/o Sh. Molar Singh  
 R/o Vill. & P.O. Bhopra  
 Ghaziabad, UP. ....Applicant

(By Advocate: Shri Pratap Ch. Mishra)

Versus

1. Secretary  
 Office of the Prime Minister  
 South Block, Central Secretariat  
 New Delhi-110001.
2. Secretary HRD Ministry  
 Govt. of India,  
 Shashtri Bhawan,  
 New Delhi-110003.
3. Commissioner, Kendriya Vidyalaya Sangathan  
 18, Institutional Area,  
 Shaheed Jeet Singh Marg,  
 New Delhi-110016. .... Respondents

(By Advocate: Shri Vijender Singh)

**O R D E R (ORAL)****Hon'ble Ms. Aradhana Johri, Member (A)**

Learned counsel for the applicant sought to withdraw the O.A with permission to file a better O.A.

2. Accordingly, this OA is dismissed as withdrawn with liberty to file a fresh O.A. No order as to costs.

(Aradhana Johri)  
Member (A)

/Rb/Mbt/